

ITEM NO.18

COURT NO.8

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No. 936/2022

TATA PROJECTS LTD.

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(FOR ADMISSION and IA No.159274/2022-STAY APPLICATION and IA No.159276/2022-EXEMPTION FROM FILING O.T.)

Date : 04-11-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DINESH MAHESHWARI

HON'BLE MR. JUSTICE SUDHANSHU DHULIA

For Petitioner(s) Mr. Sridhar Potaraju, Adv.
Shri. Gaichangpou Gangmei, AOR
Mr. Arjun D. Singh, Adv.
Ms. Shivani T., Adv.
Mr. Rajat Srivastava, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice, returnable in two weeks.

Dasti service, in addition to ordinary process is permitted.

Tag this matter with Transfer Petition (Civil) Nos. 576-598 of
2019.

(SNEHA DAS)
SENIOR PERSONAL ASSISTANT

(RANJANA SHAILEY)
COURT MASTER (NSH)